

- (iv) Education : Vocational and Tech. Scholarships, Meritorious Scholarship to SC.
- (v) Hostel for SC Girls.
- (vi) Hostel for SC Boys.
- (vii) Subsidy for Small Scale and Cottage Industries.
- (viii) Improvement of living conditions of Sweepers and Scavengers.
- (ix) Free supply of Books and Stationary to SC students.
- (x) Harijan Development Corporation.
- (xi) Coaching facilities to SC students.
- (xii) Meritorious scholarship to OBCs.
- (xiii) Grant-in-Aid to non-official organisation.
- (xiv) Legal aid to SCs.
- (xv) Construction of Building for SC Boys (PECC) Two Hostels.
- (xvi) Construction welfare of Denotified Tribes—purchase of land for Sanskar Ashram.
- (xvii) Welfare of SC/ST and other Backward classes.
- (xviii) Directorate and Administration.

OTHERS

1. A residential institution for the care and rehabilitation of released from correctional institutions.
2. Grant-in-Aid to voluntary organisations.

Cultural voluntary organisations in State

10332. SHRI PIUS TIRKEY: Will the Minister of EDUCATION be pleased to state:

(a) how many voluntary cultural organisations are there in the country which get Central Government grants;

(b) whether Government are aware that these cultural voluntary organisation do not submit the audited statement of accounts and reports,

(c) how many such cultural-voluntary-organisations have not submitted the statement of accounts and reports;

(d) how many organisations located in Delhi have not submitted the statement of account and reports; and

(e) whether Government propose to take action against such organisation?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) 28 voluntary cultural organisations are getting Central Government grants.

(b) All voluntary cultural organisations receiving grants are required to submit audited statement of accounts falling which further grants to these organisations are not given and action for the recovery of grants is taken

(c) 2 such organisations have not submitted their statement of accounts.

(d) None.

(e) Yes, Sir.

Commercial Catering Officers

10333. SHRI R. N. RAKESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the written examination for selecting commercial catering officers in the Northern Railway was done away with in the year 1979;

(b) whether the person selected for the post does not possess proper qualifications; and

(c) whether the personal records indicating serious lapses are also not available?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIK-ARJUN): (a) During 1979, a vacancy of Assistant Commercial Officer (Catering) was filled on ad-hoc basis on the Northern Railway. Written examination is not conducted for ad-hoc appointment. Written examination has also not been prescribed for appointment to the post of Senior Commercial Officer (Catering).

(b) Ad-hoc promotions are made on the basis of suitability for the post. No academic qualification has been prescribed.

(c) The service record of the officer appointed as Assistant Commercial Officer (Catering) in 1979 on the Northern Railway is available.

Contractors engaged in Asiad and details of works and amount allotted to them

10334. SHRI HANNAN MOLLAH: Will the Minister of EDUCATION be pleased to state:

(a) the number of contractors engaged in the construction for Asiad, 82;

(b) the works allotted to each contractor;

(c) what amounts will be paid to each contractor;

(d) whether there are any, who are not working satisfactorily; and

(e) whether any of the contractor are mis-using the funds, if so, what steps have been taken against them?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c). Seven new Stadia including the modernisation of the National Stadium which are wholly or partially financed from the Asian Games funds, are being constructed for Asiad, 82. The construction agencies for these are CPWD, DDA, and NDMC. Information has so far been received from CPWD, which is responsible for construction of the main stadium at Lodi Road. Tennis Stadium, Hauz khas, and modernisation of National Stadium, is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4066/82]. The information in respect of DDA and NDMC is awaited.

(d) CPWD has informed that there is no contractor who is not working satisfactorily.

(e) CPWD has informed that no instance of mis-use of funds by any contractor has come to their notice.

सहायता प्राप्त स्कूलों में वाटरमैन

10335. श्री त्रिलोक चन्द : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के सहायता-प्राप्त स्कूलों में अंश कालिक वाटरमैन को प्रतिमाह 85 रु. मिलते हैं जबकि सरकारी स्कूल में उम्मे प्रतिमाह 120 रु. मिलते हैं, और यदि हां, तो इस अन्तर के क्या कारण हैं; और

(ख) इस विमंगलित को दूर करने के लिए क्या कदम उठाए जा रहे हैं ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में उप मंत्री (श्री पी. के. धुंगल):
(क) जी हां ।